

*IN THE INCOME TAX APPELLATE TRIBUNAL
BENCH "SMC" KOLKATA*

Before Shri Sanjay Garg, Judicial Member

आयकर अपील सं.य/ ITA No. 939/Kol/2019 Assessment Year:2015-16

Shanti Kumar Patni 6 Sarat Bose Road, Flat No. 5B, Natore, Kolkata- 700 020, W.B PAN:AFKPP2172B	<u>बनाम /</u> <u>V/s.</u>	I.T.O Ward 48(2), Aaykar Bhawan, P-7 Chowringhee Square, Kolkata-700 069.
अपीलार्थी /Appellant	..	प्रत्यर्थी /Respondent

Hearing through video Conferencing

अपीलार्थी की ओर से/By Appellant	None
प्रत्यर्थी की ओर से/By Respondent	Shri Jayanta Khanra, JCITT, Sr. DR
सुनवाई की तारीख/Date of Hearing	15-07-2021
घोषणा की तारीख/Date of Pronouncement	15-07-2021

आदेश /O R D E R

The present appeal has been preferred by the assessee against the order dated 07-03-2019 of the Commissioner of Income Tax (Appeals), 14, Kolkata [hereinafter referred to as 'CIT(A)'].

2. None has put in appearance on behalf of the assessee despite service of notice, therefore, I proceed to decide the appeal *ex parte qua the assessee* after hearing the Ld. DR.

3. The assessee has moved an application dated 14-07-2021 stating therein that the assessee has availed the "*Vivad Se Vishwas Scheme 2020*". It has, therefore, been prayed that the assessee may be allowed to withdraw the present appeal. In view of the above, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in open court at the time of hearing on 15-07-2021

Sd/-
(Sanjay Garg)
Judicial Member

Dated/ दिनांक: 15-07-2021

**PP/SPS

आदेश की प्रतिलिपि अग्रेषित / Copy of Order Forwarded to:-

1. अपीलार्थी/Appellant/Assessee: Shri Shanti Kumar Patni 6 Sarat Bose Road, Flat No. 5B, Natore, Kolkata-700 020.
2. प्रत्यर्थी/Respondent-Income Tax Officer, Ward 48(2) Kolkata, Aaykar Bhawan, P-7 Chowringhee Square, Kolkata-700 069.
3. संबंधित आयकर आयुक्त / Concerned CIT
4. आयकर आयुक्त- अपील / CIT (A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण कोलकाता / DR, ITAT, Kolkata
6. गार्ड फाइल / Guard file.

By order/आदेश से,

/True Copy/

Senior Private Secretary/D.D.O